

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1419**  
TO BE ANSWERED ON 06/12/2024

**EMPLOYMENT GENERATION IN VILLAGES UNDER MGNREGS**

1419 SHRI MADAN RATHORE:  
SHRI BABURAM NISHAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of people cumulatively employed under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during 2019-2024 as compared to the recent past; and
- (b) the role of Aadhaar-based Direct Benefit Transfer (DBT) to beneficiaries for enhancement of their livelihood?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a): Details of persondays generated under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the financial year 2014-15 to 2018-19 and 2019-2020 to 2023-24 are as under:

Sr.No	Financial Year	Persondays Generated (In crore)
1	2014-2015 to 2018-2019	1137.15
2	2019-2020 to 2023-2024	1624.86

(As per NREGASoft)

(b): To ensure timely payment of wages to the beneficiaries under Mahatma Gandhi NREGS and to address the issues arises due to frequent change of Bank account numbers by the beneficiaries and subsequent non-updation by the Programme Officers it was decided to implement Aadhar Payment Bridge System (APBS), which doesn't get affected due to change of bank account. This has been made mandatory with effect from 1st January 2024. Payment of wages through Direct Benefit Transfer (DBT) mode has positive impact on the livelihood of the beneficiaries as it ensure that benefit reaches in the hands of intended beneficiaries without any delay or diversion/leakage.

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